

ment have seen reports about Pakistan Ordnance Factories having increased their production level of sophisticated weapons. Pakistan is reported to have obtained assistance from certain countries in this field.

(c) Sophistication in defence production is a continuing process.

(d) Foreign collaboration is made use of, where necessary, to improve technology and to complement indigenous R & D.

Issue of identity cards to populace of the border of Punjab

6880. SHRI BALA SAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Union Government propose to issue Identity Cards to the populace of the border districts of Punjab solely with a view to checking the terrorists coming from Pakistan; and

(b) if so, when this is going to be implemented ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) :

(a) No, Sir.

(b) Does not arise.

[Translation]

Issue of identity cards to the citizens in the border districts of the country

6881. DR. A. K. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to issue identity cards to the local people or maintain a national register of citizens so as to keep surveillance on the foreigners in the bordering districts of the country; and

(b) the steps Government propose to take from the point of view of national security in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b) A proposal to introduce identity cards in some border areas is under consideration of Government.

[English]

Setting up of a National Forest Research and Development Institute

6882. SHRIMATI N. P. JHANSI LAKSHMI : Will the PRIME MINISTER be pleased to state whether there is a proposal for setting up a National Forests Research and Development Institute in the country, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : There is no proposal to set up any organisation called "National Forest Research and Development Institute" in the country.

Pension to Central Government Employees

6883. SHRI PRABHU LAL RAWAT : Will the PRIME MINISTER be pleased to state the percentage value of pension being given to Central Government employees under present Pension rules with reference to their pay plus Dearness Pay plus Dearness Allowance plus Additional Dearness Allowance category-wise/grade-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : The pension of a Central Government servant retiring after completing qualifying service of not less than 33 years is determined in the following manner :

Average employment	Amount of monthly pension
Upto first Rs. 1,000/	50% of average emoluments

Next Rs. 500/	45% of average emoluments
Balance	40% of average emoluments

For calculation of average emoluments the following elements will be taken into account :

(a) Pay as defined in rule 9 (2) of the fundamental rules, which includes Overseas pay, special pay, personal pay and any other emoluments which may be specially classed as pay.

(b) Dearness allowance, additional dearness allowance and ad hoc dearness allowance upto average index level 568; and

(c) Interim relief.

The average emoluments will be determined with reference to the emoluments drawn up by a government's servant during the last 10 months of his service,

When a Government servant retires before completing qualifying service of 33 years but after completing qualifying service of 10 years, the amount of pension will be proportionate to the amount of pension calculated in the manner stated above.

Thakkar Commission report

6884. SHRI S. G. GHOLAP :
 DR. A. K. PATEL :
 SHRI PRAKASH V. PATIL :
 SHRI BALASAHEB VIKHE PATIL :
 SHRI BHATTAM SRI RAMA MURTHY :
 SHRI SHARAD DIGHE :
 SHRI SRIBALLAV PANIGRAHI :
 SHRI E. AYYAPPU REDDY :
 SHRI S. M. GURADDI :
 SHRI H. M. PATEL :
 SHRI MANIK REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Thakkar Commission set up to enquire into the assassination of former Prime Minister Smt. Indira Gandhi, has submitted its final report to the Government;

(b) if so, the main findings of the Commission;

(c) whether the report will be laid on the table of Lok Sabha; and

(d) the action taken or proposed by Government on the findings of the Commission ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b), (c) & (d) The Report is under examination by the Government.

Putting off hearing of cases at trial courts

6885. SHRI ATAUR RAHMAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to bring forward suitable legislation with a view to going ahead with ex-parte trial say after absence of any party on three such dates of hearing of the case, as the existing provision of for issue of warrant of arrest has not proved effective;

(b) whether the Law Commission has given any practical suggestion in this regard; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) There is no such proposal.

(b) Government are not aware of any such suggestion.

(c) Does not arise.

Scheme for the welfare of Banjara community

6886. KUMARI PUSHPA DEVI : Will the Minister of WELFARE be pleased to state :